													Annexure - 7	
	Name of Corporate Debtor: M/s Sun Petpack Private Limited: Date of Commencement of CIRP: 04.04.2024 List of Creditors as on: 26.11.2025													
	List of Operational Creditors (Government Dues)													
S.No.	Name of Creditors Details of Claims Received			Details of claims admitted					Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim	Nature of Claim	Amount covered	Whether Related	% of voting share	contingent claim	mutual dues,	not admitted	under		
				Admitted		by guarantee	party?	in Coc		that may setoff		verification		
1	Development	08.05.24	11,91,515.00		Outstanding Lease and water	0.00	No	0.00	0.00	0.00	65,386.00	0.00		
2	Corporation EPFO Department	12.09.2025	1,45,55,347.00		outstanding statutory dues	0.00	No	0.00	0.00	0.00	1,45,55,347.00		The claim has been submitted much after the date of resolution passed by CoC for Liquidation of CD. Thereupon, claim is not acceptable for collation at this stage.	
	Total		1,57,46,862.00	11,26,129.00		0.00		0.00	0.00	0.00	1,46,20,733.00	0.00		